



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2868/A

From :- Shri Kaushik Kumar Sharma,
JT. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 27th May, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/3188 dated 23.05.2019

Madam,

With reference to the above, I am directed to inform you that, the prayer of Sri R. K. Todi, Civil Judge cum Asstt. Sessions Judge, Nagaon, to carry his official vehicle to his home at Dhubri on 28.05.2019, till the morning of 31.05.2019, at his own cost, is granted, subject to approval of his leave for the aforesaid days from your end.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2868/A, dated 27.05.19

Copy to:

1. Sri R. K. Todi, Civil Judge cum Asstt. Sessions Judge, Nagaon.
2. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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